

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/184(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	BIMAN DHAR VS B K DHAR PVT LTD
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Ms. Sneha Khaitan, CS] For the Petitioner

Ms. Urvi Sanghvi, CS] For the Respondent

ORDER

1. Ld. Authorised Representative appearing on behalf of the petitioner present. Ld. Authorised Representative appearing on behalf of the respondent present.
2. Heard at length. **Reserved for Order(s).**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.